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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

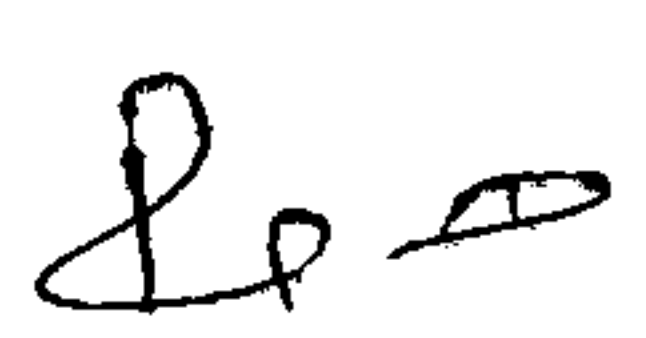
Co. Appeal No. 31/252/NCLT/AHM/2018

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Saurabh Garg
(Ram Kunwar Construction Pvt Ltd.)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rajesh Lohia	PCS	Applicant	
2.				

ORDER

Learned PCS Mr. Rajesh Lohia present for Appellant. None present for ROC.


Proof of service of notice of date of hearing on ROC filed.

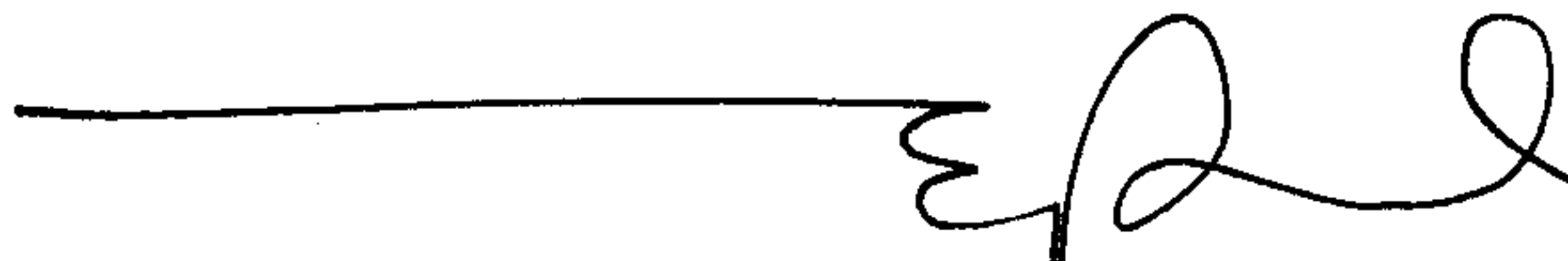
Appellant filed affidavit.

Representation of ROC received.

Appellant shall file affidavit clarifying its position.

List the matter on 15.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 5th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL